

Financial Assistance for Deep Tube Wells

386. SHRI JAGJIT SINGH ANAND: Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that Government have granted financial assistance to various States for deep tube wells;

(b) if so, what are the details of the amount granted to various States during the years 1970, 1971, 1972; and

(c) whether Government have made any enquiry into the utilisation of the amount by the State Governments with particular reference to the State Tube Well Corporation of Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) Yes, Sir. Under Emergency Agriculture Production Programme initiated in 1972-73, to meet the drought situation that affected large parts of our country during that year, financial assistance in the form of loan was granted to States for deep tubewells.

(b) The amount granted for deep tube wells during 1972-73 included Rs. 791 lakhs for Bihar, Rs. 172 lakhs for Haryana, Rs. 125 lakhs for Punjab, Rs. 836 lakhs for U.P. and Rs. 300 lakhs for West Bengal. No special assistance for deep tubewells was granted during the years 1970-71 or 1971-72.

(c) Yes, Sir. According to the information received from the State Governments, the Central assistance extended for deep tubewells was fully utilised in all the States including Punjab.

Expenditure on the Sugar Industry Enquiry Commission

387. SHRI O. P. TYAGI: Will the Minister of AGRICULTURE be pleased to state the amount of expenditure incurred on the Sugar Industry Enquiry Commission upto the date of the submission of the report?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): Rs. 23.39 lakhs upto 27-2-74 when the Sugar Industry Enquiry Commission submitted its final report.

संघराज्य क्षेत्र में शराब की खपत

*388. श्री ओउम् प्रकाश त्यागी : क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले पांच वर्षों के दौरान विभिन्न संघराज्य क्षेत्रों में विभिन्न प्रकार की शराबों की कितनी खपत हुई ; और

(ख) संघराज्य क्षेत्रों में शराब की खपत कम करने के लिये सरकार ने क्या कदम उठाये और उनके क्या परिणाम निकले ?

†[Consumption of liquor in Union Territories

*388. SHRI O. P. TYAGI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the quantum of various kinds of liquor consumed in various Union Territories during the last five years; and

(b) the steps taken by Government to reduce the consumption of liquor in the Territories and with what results?]

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उप-मंत्री (श्री अरविन्द नैताम) : (क) जानकारी एकत्रित की जा रही है और सभा पटल पर रख दी जाएगी।

(ख) केन्द्रीय मद्यनिषेध समिति ने अपनी मार्च, 1973 की बैठक में संघ क्षेत्रों के लिये मद्य निषेध नीति का एक विशेष अध्ययन कराने के लिये कहा था। इस पर जो अध्ययन किया गया उस पर मार्च, 1974 की बैठक में लिखाताने

†[] English translation.

किया गया था। इस आशय को ध्यान में रखते हुए कि बहुत सी सिफारिशें राज्य सरकारों के लिये थीं, राज्य सरकारों के प्रतिनिधियों ने उन पर जांच करने के लिये अधिक समय चाहा था। इस मामले पर, संघ क्षेत्रों के लिये समान मद्दय-निषेध नीति तैय्यार करने की आगामी कार्यवाही हेतु उल्लेख कहा जा रहा है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) The information is being collected and will be laid on the Table of the House.

(b) The Central Prohibition Committee in its meeting in March, 1973 had called for a special study of the prohibition policy for Union Territories. The study so made came up for consideration in its meeting in March, 1974. In view of the implications that the various recommendations had for the State Governments, the representatives of the State Governments wanted more time to examine them. The matter is being pursued with them towards further action to evolve a common prohibition policy for the Union Territories.]

Master Plan to Link All Ports in Gujarat

389. SHRI H. M. TRIVEDI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Gujarat Government have prepared a master plan for linking all ports in that State by a coastal highway;

(b) whether the Central Government have approved the plan; and

(c) whether the Central Government have agreed to give full assistance to the State Government for implementing the plan?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

†[] English translation.

(b) The proposed highway being a State Road, Government of India does not have to approve the plan.

(c) As the highway planned by the State Government includes the State Roads of Okha-Portbunder and Dhuharan-Umeta, over which there are some missing links and bridges, Government of India have approved loans to the extent of Rs. 1.43 crores.

The full development of the Coastal highway has been estimated by the State Government to cost Rs. 25 crores.

Regional Shipping Conference

390. SHRI H. M. TRIVEDI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have taken any steps to promote the formation of regional shipping conference including Indian Lines in South-East Asia for promotion of inter-regional trade;

(b) if so, what steps Government have taken in the matter; and

(c) whether the possibility of acquisition of vessels by India and South East Asian countries for inter-regional trade with assistance from the Asian Development Bank and the World Bank has been examined?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB MUKHERJEE): (a) and (b) Government is not directly concerned with the formation of Shipping conferences. The shipping conferences are usually formed by shipping companies/Lines operating in a particular trade. Government however, support the idea of forming regional shipping conference including Indian Lines in South East Asia to serve the trade of the region. The India-Bangladesh-Sri Lanka-Burma conference has recently been formed consisting of shipping companies of India, other South East Asian countries and a British Company.